

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.595  
ANSWERED ON 28.11.2024**

**REVAMPED DISTRIBUTION SECTOR SCHEME**

**595. DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Union Government has approved the Revamped Distribution Sector Scheme (RDSS) to help DISCOMs to improve their operational efficiencies and financial sustainability with an outlay of Rs. 3,03,758 crore over 5 years from Financial Year 2021-22 to 2025-26;
- (b) if so, the main objectives of the said scheme and details of the breakup of funds allocated in the country, State/UT-wise;
- (c) whether the Rural Electrification Corporation Ltd. (REC) and the Power Finance Corporation (PFC) have been nominated as nodal agencies for facilitating the implementation of the said scheme and if so, the details thereof; and
- (d) the funds allocated under the Liquidity Infusion Scheme (Aatma Nirbhar Bharat Abhiyan) to Tamil Nadu Generation and Distribution Corporation Ltd. (TANGEDCO)?

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a) & (b) : Government of India launched Revamped Distribution Sector Scheme (RDSS) with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient distribution Sector. The salient features of the scheme are as under:**

- (i) The scheme has an outlay of Rs. 3,03,758 crore and estimated Gross Budgetary Support (GBS) from Central Government of Rs. 97,631 crore.
- (ii) The scheme aims to reduce the Aggregate Technical and Commercial (AT&C) losses to pan-India levels of 12-15% and Gap between Average Cost of Supply (ACS) and Average Revenue Realised (ARR) to zero by 2024-25.
- (iii) The scheme has a duration of 5 years (FY 2021-22 to FY 2025-26). Sunset date of the scheme is 31.03.2026.

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(iv) The scheme has two major components:

**Part 'A'– Prepaid Smart Metering & System Metering and upgradation of the Distribution Infrastructure**

**Part 'B' – Training & Capacity Building and other Enabling & Supporting Activities.**

(v) The State/ UT-wise details of works sanctioned under RDSS is attached as Annexure-I.

(c): REC Limited and Power Finance Corporation Limited (PFC) have been appointed as the Nodal Agencies for the scheme and have been made responsible for facilitating the implementation of the scheme in the country. The details of allocation of States/ UTs between the Nodal agencies are at Annexure-II.

(d): Details of loan sanctioned and disbursed under the Liquidity Infusion Scheme (Aatma Nirbhar Bharat Abhiyan) by PFC and REC to TANGEDCO are as under:

	Sanctioned amount (Rs. Cr.)	Disbursed		Total (Rs. Cr.)
		Tranche-1 Release (Rs. Cr.)	Tranche-2 Release (Rs. Cr.)	
<b>REC</b>	<b>17,830</b>	<b>8,699</b>	<b>8,359</b>	<b>17,058</b>
<b>PFC</b>	<b>12,400</b>	<b>6001</b>	<b>3,736</b>	<b>9,737</b>
<b>Total</b>	<b>30,230</b>	<b>14,700</b>	<b>12,095</b>	<b>26,795</b>

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**ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION  
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**State/ UT wise Details of funds sanctioned under RDSS**

State/ UT	Sanctioned cost of metering works (Rs. Cr.)	Sanctioned Cost of Loss Reduction works (Rs. Cr.)	Total Sanctioned Outlay (Rs. Cr.)	Sanctioned GBS for Metering Works (Rs. Cr.)	Sanctioned GBS for Loss Reduction works (Rs. Cr.)	Total GBS (Rs Cr.)
Andaman & Nicobar Islands	54	462	516	12	416	428
Andhra Pradesh	4,128	10,687	14,814	815	6,412	7,227
Arunachal Pradesh	184	1,034	1,217	54	930	985
Assam	4,050	3,395	7,444	1,052	3,055	4,107
Bihar	2,021	7,320	9,341	412	4,392	4,804
Chhattisgarh	4,105	3,964	8,070	804	2,379	3,183
Delhi	13	324	337	2	194	196
Goa	469	247	716	95	148	243
Gujarat	10,642	6,089	16,731	1,885	3,653	5,538
Haryana	-	6,797	6,797	-	4,078	4,078
Himachal Pradesh	1,788	2,327	4,115	466	2,094	2,560
Jammu & Kashmir	1,064	4,771	5,835	272	4,294	4,566
Jharkhand	858	3,344	4,202	191	2,006	2,197
Karnataka	-	4	4	-	2	2
Kerala	8,231	3,011	11,243	1,413	1,807	3,220
Ladakh	-	876	876	-	788	788
Madhya Pradesh	8,911	9,516	18,426	1,504	5,709	7,213
Maharashtra	15,215	17,209	32,424	2,840	10,326	13,165
Manipur	121	615	737	38	554	592
Meghalaya	310	1,232	1,542	86	1,109	1,195
Mizoram	182	319	500	61	287	348
Nagaland	208	461	668	60	415	474
Puducherry	251	84	335	56	51	107
Punjab	5,769	3,873	9,642	960	2,324	3,284
Rajasthan	9,715	17,427	27,142	1,686	10,456	12,142
Sikkim	97	416	514	30	375	405
Tamil Nadu	19,235	9,568	28,803	3,398	5,741	9,139
Telangana	-	7	7	-	4	4
Tripura	319	555	874	80	500	580
Uttar Pradesh	18,956	21,612	40,568	3,501	12,967	16,468
Uttarakhand	1,106	1,697	2,803	310	1,527	1,837
West Bengal	12,670	7,223	19,893	2,089	4,334	6,423
<b>Grand Total</b>	<b>1,30,671</b>	<b>1,46,465</b>	<b>2,77,136</b>	<b>24,173</b>	<b>93,327</b>	<b>1,17,500</b>

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**ANNEXURE REFERRED IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 595  
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**Allocation of States between Nodal agencies**

**States and UTs allocated to PFC**

1. **Maharashtra**
2. **Gujarat**
3. **Andhra Pradesh**
4. **Telangana**
5. **Kerala**
6. **Madhya Pradesh**
7. **Uttarakhand**
8. **Odisha**
9. **Jharkhand**
10. **Punjab**
11. **Haryana**
12. **Himachal Pradesh**
13. **Chandigarh**
14. **Delhi**
15. **Puducherry**
16. **Lakshadweep**
17. **DNH and Daman & Diu**

**States and UTs allocated to REC**

1. **Assam**
2. **Meghalaya**
3. **Arunachal Pradesh**
4. **Chhattisgarh**
5. **J&K**
6. **Ladakh**
7. **Goa**
8. **Tamil Nadu**
9. **Karnataka**
10. **Bihar**
11. **Rajasthan**
12. **Uttar Pradesh**
13. **West Bengal**
14. **Andaman Nicobar**
15. **Sikkim**
16. **Mizoram**
17. **Manipur**
18. **Nagaland**
19. **Tripura**

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